

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/2373/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 3rd May, 2021.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. F.C.(B)/273, dtd. 29.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 03.05.2021 along with headquarter leave permission from the evening of 30.04.2021 till the morning of 04.05.2021, has been granted.

Yours faithfully,


sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/2374/A, dated 3.5.2021

Copy to :

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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